

**BEFORE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

Execution Application No. 42/2019  
In  
O.A. No. 124 of 2015

**IN THE MATTER OF:**

Sumitra Devi

....Applicant

Versus

Central Pollution Control Board

....Respondents

**SUBMISSIONS ON BEHALF OF HARYANA STATE  
POLLUTION CONTROL BOARD**

Most Respectfully showeth:

1. That present execution application has been filed seeking execution of the order dated 12.12.2017. The Haryana State Pollution Control Board (herein after referred as to 'HSPCB') has sought remedial action to stop industrial effluent and domestic sewage from entering into villages Maheshwari, Nandrapurbass, Malpura, residential sector No.s 4 & 6 of Dharuhera and nearby residential area adjacent to border of Haryana & Rajasthan under Tehsil Dharuhera, Dist. Rewari, Haryana.
2. That it has been admitted in recommendation No. A made by Joint Committee that because of non-connectivity of 100% sewer lines and non-operation of these STPs, the part of untreated sewage was going towards Dharuhera (Haryana). Accordingly, direction has been sought to Municipal Corporation, Bhiwadi for submitting the time

*19/11/17*

bound action plan for early completion of entire sewer connections and proper functioning of constructed STPs. The HSPCB prays that needful be done expeditiously in time bound manner so that sewage water may not get entered into Dharuhera town and other villages of Dharuhera Tehsil.

3. That one important aspect has not been dealt with in the present report i.e. industrial effluent coming from Bhiwadi into residential sectors of Dharuhera at one point and into Nandrampurbas village at second point. The sketch plan showing route of effluent coming from Bhiwadi Industrial Area into residential sectors of Dharuhera (at point 1) and into Nandrampurbas village (at point 2) are annexed herewith as **Annexure-P/1 & P/2**.
4. That an additional affidavit dated 07.11.2020 has been filed on behalf of State of Rajasthan stating in para no.8 of the Additional Affidavit that as a matter of fact that none of the treated effluent from industrial area Bhiwadi flows in the state of Haryana. In this regard, it is submitted that treated/untreated effluent is being reached into territory of Haryana in following two ways:
  - (i) Treated effluent is being pumped from Bhiwadi to Khushkhera Industrial Area, thereafter this pumped effluent alongwith untreated effluent of Khushkhera Industrial Area comes into Nandrampurbas village of Haryana as shown at point '2' in sketch plan

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(Annexure-A/2). It has been admitted in recommendation No. C of the report that samples of water pumped from CETP to Khushkhera industrial area and accumulated in open area were taken the COD, BOD and fluoride values are exceeding the discharge norms of CETP. Accordingly, direction has been sought to utilize the CETP treated water so that treated water may not get accumulated in Khushkhera. However, further flow of the effluent has not been discussed in the report, otherwise, condition of Nandrampurbas village of Haryana would have come of record.

- (ii) Untreated effluent is being discharged into drain passing alongwith CETP in question and reaching to residential sectors of Dharuhera town at point '1' in sketch plan (Annexure-P/1).

In this regard, news reports dated 29.08.2020 and 09.11.2020 are pasted below:

19/11/20

# उद्योगों का गंदा पानी हरियाणा जाने से रोकने के लिए बीडा ने बगवाई थी दीवार पुलिस पहरों में बनी दीवार रात को ही तोड़ दी, बीडा ने दुबारा बनवाई, सीईओ बोले-अब कार्रवाई करेंगे

भास्कर संवाददाता/भिवान्डी

उद्योगों का गंदा पानी हरियाणा में जाने से रोकने के लिए शहर के पारवनाथ भवन के पास रात में बनी दीवार को ही तोड़ दी पुलिस पहरों में बनी दीवार रात को ही तोड़ दी, बीडा ने दुबारा बनवाई, सीईओ बोले-अब कार्रवाई करेंगे



भिवान्डी, पारवनाथ भवन के पास रात को बनी दीवार

पारवनाथ भवन के समीप सीईओ के कार्रवाई करेगा। पारवनाथ भवन के समीप सीईओ के कार्रवाई करेगा। पारवनाथ भवन के समीप सीईओ के कार्रवाई करेगा।

दिया है। संबंधित बनिस्तर अधिकांश ने इन्फो रिपोर्ट बीडा सीईओ को दी है। अब आगे की कार्रवाई होगी। एसटीपी की लाइन और पानी को लेकर अलग-अलग दायरे

एवं 7 तक गोपी कुंडी का करीब 4 पाएलवडी पानी आता है। एसटीपी में ट्रेड होने के बाद यह पानी सेंट्रल फर्क तथा सेक्टर 3, 5, 6, 8 और 9 में बने फर्क में पहुंचाया जाता है। फिरोजी ने पारवनाथ भवन के पास बनाई दीवार को तोड़ दिया है। भवन संबंधित जेडेशन से इसकी रिपोर्ट मंगवाई है। इसके बाद हम कार्रवाई करेंगे। अभी इस दीवार को फिर से बनवा दिया है।

29/08/20 Dainik Bhaskar

## उपायुक्त के आशवासन के बावजूद नहीं थमा भिवाड़ी से आने वाला दूषित पानी

रावाद रहनी, वारुहेडा : औद्योगिक क्षेत्र भिवाड़ी से कस्बे में आ रहे दूषित पानी पर उपायुक्त के आशवासन के बावजूद रोक नहीं लग पा रही है। लगातार आ रहा पानी अब सड़कों के साथ-साथ ग्रीन बेल्ट में भी जमा होना शुरू हो गया। संवत्करणियों ने नया निरीक्षण सेंटर वादय को जापन देकर समाधान को मांग को है।



वारुहेडा रोड पर एच को ग्रीन बेल्ट में जमा दूषित पानी • जवाहर

संवत्करणियों त्रिलोक धारियाल, सुनील जारवाल, चाशुलाल लोधा, जालू, दुर्गर, सुखल मूनीया, प्रेमदास लोधा, जासो वादय, लालागम में बताया कि राजस्थान के भिवाड़ी क्षेत्र से राजधानी आ रहा है। पहले बारिश के साथ पानी छोड़ा जाता था, लेकिन अब तो नियमित रूप से पानी छोड़ा जा रहा है। विकास नहीं होने के चलते दूषित पानी हाईवे को सर्विस लाइन, संक्टर छह, चार व बस्टेक माल के सामने मुख्य मार्ग पर जमा

हो रहा है। पानी लगातार बढ़ता ही जा रहा है। अब पानी सड़क के साथ ग्रीन बेल्ट में भी जमा होना शुरू हो गया है। उन्होंने कहा कि शुक्रवार को उपायुक्त यशोद सिंह व एसटीएम रविंद्र वादय ने निरीक्षण कर अधिकारियों को जल्द समस्या का समाधान करने के निर्देश

09/11/20 Dainik Jagran

5. That in regard to recommendations made in Point 'B' of the report, it is submitted that issue and suggested measures are being taken up with the concerned authorities. However, this issue is not relevant to the order dated 12.12.2017 which is under execution. Moreover, the Dharuhera Industrial Area and residential Sectors of Dharuhera are at different side of National Highway-48 and no water is being flow from Dharuhera industrial area to

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residential area. Root of the problem is industrial effluent coming from the Bhiwadi Town/Industrial Area. Thus, real issue should not be diverted to other issues so that problem of residents of sector 4 and 6 of Dharuhera may be resolved effectively.

In view of the submissions made herein above, it is humbly prayed that necessary directions be issued to State of Rajasthan, its agencies and RSPCB to stop the discharge of treated and untreated effluent into village Maheshwari, Nandrapurbas, malpura, Sector 4 and 6 of Dharuhera and other residential areas adjacent to border of Haryana & Rajasthan falling under Tehsil Dharuhera, District-Rewari.

  
Regional Officer,  
Haryana State Pollution Control Board,  
Dharuhera

Date: 03.02.2021  
Place: Dharuhera

Regional Officer  
Haryana State Pollution Control Board  
Dharuhera Region, Dharuhera

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DATED: 03.02.2021  
PLACE: Dharuhera

FILED BY:

  
Regional Officer,  
Haryana State Pollution Control Board,  
Dharuhera

Regional Officer  
Haryana State Pollution Control Board  
Dharuhera Region, Dharuhera



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